

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. C.P.(CAA)/175/MB/2023

IN

C.A.(CAA)/223/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Nortonlifelock Software Solutions Private
Limited.

Appearance

For Petitioner: Adv. Hemant Sethi

For RD: Mr. Gaurav Jaiswal, Company Prosecutor (WR) is present
through VC.

SECTION 230 (I) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Heard, both the sides. **Reserved for Order.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//